

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 112

CP(IB) No.207/Chd/Hry/2022

IN THE MATTER OF:-

Daiwa House Industry India Pvt. Ltd.

... Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.08.2024.

09.07.2024
Tanvi

Sd/-
Court Officer